

Declaration of Assets and Liabilities

Year.....

श्री राजीव
15/2/22

I, Surej Dev Ram, son/daughter/wife of Let. Buddhan Ram

aged 54 years, belonging to Parmila Devi

service and presently working as Bihar Vidhan Sabha,
Office Altemeden (Korash)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000	Parmila Devi 1000	Santosh Kumar	Anshu Kumar	Khusboo Kumari
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	35000/- SBI Bank	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold 5 gram. Silver 50 gram	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	TV	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

सुरज देव राम

2470
16/02/22

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Khathra 496 Khada 1344	House us No complete	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	pp. 1 Patel Nagar Gandhi Munhi	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Road No 3	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	07 Dhur 2 Room area 900	House No complete	—	—	—
(v)	Others (such as interest in property)	N	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI Bank Bihar V M	11,29,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

सुरज देव राम

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AYEPR2657L	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPE/PRAN No. : PTS/BLA-31

Gender : M (M/F)

Date of Birth : 05/01/1967 (DD/MM/YYYY)

Class/Group : C (A/B/C)

Cadre : Office Attendant (Farash) B.V.S.
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District : Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: सुरज देव राम

Name of Employee: Surey Deo Ram

Designation: Office Attendant (Farash)

Department: Bihar Vidhan Sabha

Place: Patna

Date: 15.02.2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

सुरज देव राम